

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 16-05-2012

PROCEEDINGS

Judiciary - Transfer and Postings of Judicial Officers - Orders issued.

Read : High Court order of even No. and dated 16-04-2012

ORDER NO. B1- 57 / 2012

As part of the transfer and postings of Judicial Officers, the following orders are issued :-

1. Shri Sureshkumar Paul, Addl. District Judge(Ad hoc)-III, Thiruvananthapuram is transferred and posted as Addl. Sessions Judge(Abkari cases), Neyyattinkara. He will hand over charge of his office to Shri George Mathew(Jr.) (Sl.No.2) and take charge as Addl. Sessions Judge(Abkari cases), Neyyattinkara from Smt.P.A.Prabhavathy(Sl.No.3).

2. Shri George Mathew(Jr.), Motor Accidents Claims Tribunal, Thiruvananthapuram is posted as Addl. District Judge(Ad hoc)-III, Thiruvananthapuram. He will take charge as Addl. District Judge(Ad hoc)-III, Thiruvananthapuram from Shri Sureshkumar Paul(Sl.No.1) and continue to hold the charge of Motor Accidents Claims Tribunal, Thiruvananthapuram till Smt.P.A.Prabhavathy(Sl.No.3) takes charge.

3. Smt.P.A.Prabhavathy, Addl. Sessions Judge(Abkari cases), Neyyattinkara is transferred and posted as Motor Accidents Claims Tribunal, Thiruvananthapuram. She will hand over charge of her office to Shri Sureshkumar Paul(Sl.No.1) and take charge as Motor Accidents Claims Tribunal, Thiruvananthapuram from Shri George Mathew(Jr.)(Sl.No.2).

4. Smt.V.P.Indira Devi, Addl.Chief Judicial Magistrate, Thiruvananthapuram is transferred and posted as Sub Judge, Neyyattinkara. She will hand over charge of her office to the Chief Judicial Magistrate, Thiruvananthapuram and take charge as Sub Judge, Neyyattinkara from the Principal Sub Judge, Thiruvananthapuram.

The Chief Judicial Magistrate, Thiruvananthapuram will hold the full additional charge of Addl.Chief Judicial Magistrate, Thiruvananthapuram till Shri Joshy John (Sl.No.5) takes charge.

5. Shri Joshy John, Sub Judge, Neyyattinkara is transferred and posted as Addl.Chief Judicial Magistrate, Thiruvananthapuram. He will hand over charge of his office to the Principal Sub Judge, Thiruvananthapuram and take charge as Addl.Chief Judicial Magistrate, Thiruvananthapuram from the Chief Judicial Magistrate,

Thiruvananthapuram

The Principal Sub Judge, Thiruvananthapuram will hold the full additional charge of Sub Judge, Neyyattinkara till Smt.V.P.Indira Devi (Sl.No.4) takes charge.

6. Shri S.Sudeep, Munsiff, Varkala is transferred and posted as Judicial Magistrate of First Class-I, Neyyattinkara. He will hand over charge of his office to Smt. Sherine Agnes Fernades(Sl.No.9) and take charge as Judicial Magistrate of First Class-I, Neyyattinkara from Shri Sudheeshkumar S.(Sl.No.8)

7. Shri Sameer A., under orders of posting as Addl. Munsiff, Nedumangad is posted as Judicial Magistrate of First Class-I, Nedumangad. On relief from his present post, he will take charge as Judicial Magistrate of First Class-I, Nedumangad from the Judicial Magistrate of First Class-III(Forest Offences), Nedumangad


The Principal Munsiff, Nedumangad will take the full additional charge of Addl. Munsiff, Nedumangad from the Junior Superintendent / Vacation Officer of the court and continue to hold the full additional charge, until further orders.

8. Shri Sudheeshkumar S., Judicial Magistrate of First Class-I, Neyyattinkara is transferred and posted as Addl.Munsiff-I, Neyyattinkara. He will take charge as Addl.Munsiff-I, Neyyattinkara from the Vacation Officer / Junior Superintendent on 21-05-2012 and continue to hold the charge of Judicial Magistrate of First Class-I, Neyyattinkara till Shri Sudeep S.(Sl.No.6) takes charge.

9. Smt. Sherine Agnes Fernades, Munsiff, Thiruvalla under orders of posting as Addl.Munsiff-I, Neyyattinkara is posted as Munsiff, Varkala. On relief from her present post, she will take charge as Munsiff, Varkala from Shri Sudeep S.(Sl.No.6)

The officers at Sl.No. 1 & 3 are eligible for special pay at the rate of Rs.1000/- per month in their new post. The officers at Sl.No. 4 & 5 are eligible for special pay at the rate of Rs.750/- per month in their new post. The officers at Sl.No. 6, 7 & 9 are eligible for special pay at the rate of Rs.500/- per month in their new post.

(By Order)


S.JAGADEES
Registrar (Subordinate Judiciary)

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To

The Accountant General (A&E) Kerala, Thiruvananthapuram(9 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Secretary to Government, Home (C) Department, Tvpm(with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The District Judge, Thiruvannathapuram
The Addl. Sessions Judge (Abkari Cases), Neyyattinkara
The MACT, Thiruvananthapuram
The Addl. District Judge(Ad hoc)-III, Thiruvananthapuram
The Prl. & Addl. Munsiffs, Neyyattinkara & Nedumangad
The Munsiff, Thiruvalla
The Judicial Magistrate of First Class -I & III, Nedumangad
The Judicial Magistrate of First Class -I, Neyyattinkara
The Munsiff & Judicial Magistrate of First Class, Varkala
The Private Secretary to the Hon'ble the Acting Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The Kerala Judicial Academy, High Court.
The B2, B3, B4, B5, C1, D2 , E1, I1 seats, High Court.
The Inspection Cell, e-courts cell and Library , High Court.
The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable Mr. Justice Pius C. Kuriakose